

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.12.2019**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

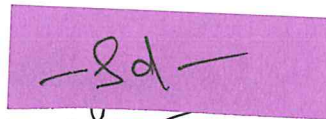
Present: Mr. Vikky Dang, Advocate on behalf of IRP

ORDER

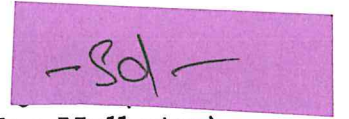
CA 1572/2019

There is nothing on record to substantiate that the service has been effected on the Ex-Directors. Ld. Counsel for the RP shall file the affidavit of service.

To come up for further consideration on 3rd January 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**